

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 81 of 2019

IN THE MATTER OF:

Arshiya Industrial & Distribution Hub Ltd. & Ors.

...Appellants

Present: For Appellant: - Mr. Gursat Singh, Advocate.

O R D E R

13.05.2019— It is stated by the learned counsel for the Appellant that the meeting to be held has been completed on 6th May, 2019. If that be so, the Appellant may bring the same before the National Company Law Tribunal ("Tribunal" for short), Mumbai Bench and the Tribunal will act in accordance with law.

In view of such development, we are not inclined to interfere with the impugned order dated 29th January, 2019 passed by the Tribunal.

The appeal stands disposed of. No costs.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

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